

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NEUROMED IMAGING
CENTRE PRIVATE LIMITED**

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Neuromed Imaging Centre Private Limited
2.	Date of incorporation of corporate debtor	25/06/1996
3.	Authority under which corporate debtor is incorporated/ registered	RoC - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120GJ1996PTC030017
5.	Address of the registered office and principal office (if any) of corporate debtor	403 Sakar - 1, Near Gandhigram Railway Station, Opposite Nehru Bridge, Navrangpura Ahmedabad GJ 380006 In
6.	Date of closure of Insolvency Resolution Process	06.09.2020
7.	Liquidation commencement date of corporate debtor	07.09.2020 (Certified copy of order received on 10.09.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Umesh Harjivandas Ved Registration Number: IBBI/IPA- 002/IP-N00136/2017-18/10376
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navrangpura, Ahmedabad-380009. Email:umesh@umeshvedcs.com/ umeshvedcs.office@airtelmail.in
10.	Address and e-mail to be used for correspondence with the liquidator	As mentioned in Serial No. 9
11.	Last date for submission of claims	09.10.2020(Certified copy of order received on 10.09.2020)

Notice is hereby given that the National Company Law Tribunal *Ahmedabad Bench* has ordered the commencement of liquidation of the Neuromed Imaging Centre Private Limited on 07th September,2020 (Certified copy of order received on 10th September, 2020).

The stakeholders of Neuromed Imaging Centre Private Limited are hereby called upon to submit their claims with proof on or before 09.10.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


UMESH HARJIVANDAS VED
LIQUIDATOR OF NEUROMED IMAGING CENTRE PRIVATE LIMITED
IP REGISTRATION NO: IBBI/IPA-002/IP-N00136/2017-18/10376

Date: 11.09.2020
Place: Ahmedabad